

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 166 OF 2015 & IA NO. 269 OF 2015,
APPEAL NO. 302 OF 2013,
APPEAL NO. 26 OF 2013,
APPEAL NO. 49 OF 2013 AND
APPEAL NO. 144 OF 2014 & IA NO. 244 OF 2014

Dated : 25th October, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N.K. Patil, Judicial Member

In the matter of:

State Load Despatch Centre Karnataka. Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Abhishek Rai
(In A.No. 302 of 2013)

Mr. Manu Seshadri
Mr. Samarth Chowdhary for R-3
(In A.No. 166 of 2013 & 144 of 2014)

ORDER

List the matter for hearing on **11.12.2017.**

(Justice N.K. Patil)
Judicial Member

(I. J. Kapoor)
Technical Member

mk/vt